

MR. SPEAKER : It is all irrelevant. Nothing is allowed.

(Interruptions)\*\*

Mr. Secretary.

12.16 hrs.

*At this stage Prof Dandavate and some other hon. Members left the House.*

### ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 10th May, 1983 :—

- (1) The Finance Bill, 1983
- (2) The Merchant Shipping (Amendment) Bill, 1983.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 10th May, 1983 :—

- (1) The African Development Bank Bill, 1983
- (2) The Central Industrial Security Force (Amendment) Bill, 1983.

12.17 hrs.

### RESIGNATION BY MEMBER

MR. SPEAKER : I have to inform the House that on July 9, 1983 I received a letter from Shri Vasantrya Patil, an elected Member from Sangli Constituency of Maha-

rashtra State resigning his seat in Lok Sabha. I accepted his resignation with effect from 9 July, 1983.

### RE : MOTION FOR ADJOURNMENT

MR. SPEAKER : The adjournment motion is going to be taken up at 2 PM. just after the lunch hour.

Shri Buta Singh.

12.18 hrs.

### BUSINESS ADVISORY COMMITTEE Forty-Sixth Report

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH) : I  
beg to present the Forty-Sixth Report of the  
Business Advisory Committee.

MR. SPEAKER : Shri Pranab Mukher-  
jee.

### STATEMENT RE : INDIA'S EXTENDED ARRANGEMENT WITH THE INTER- NATIONAL MONETARY FUND—PRO- GRAMME FOR THE THIRD YEAR

THE MINISTER OF FINANCE (SHRI  
PRANAB MUKHERJEE) : Mr. Speaker,  
Sir, On July 13, 1982, I had informed the  
House that the International Monetary  
Fund has approved on July 9, 1982 the  
Second Year's Programme of India's Exten-  
ded Arrangement with the Fund. Under  
the second year's programme of the Exten-  
ded Arrangement, India had the right to  
draw SDR 1800 million between the period  
July 1982 and June 30, 1983. As in the first  
year, the second year's programme has been  
successfully completed and purchases as  
envisaged in the programme have been duly  
made. Together with purchases of SDR  
900 million under the First Year Programme